

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00185/2019**

**Chandigarh, this the 27<sup>th</sup> day of February, 2019**

...  
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &**

...

N.K. Bhalla s/o Sh. A.P. Bhalla, aged about 65 years, Deputy Commissioner (Retired) from Navodaya Vidyalaya Samiti, presently resident of 345, MDC, Sector 4, Panchkula (Haryana ), Senior citizen, Group "A" Pin Code – 134109.

.....**Applicant**

**(Present: Applicant in person)**

**Versus**

1. Union of India through Secretary, Ministry of HRD, Govt. of India, Shastri Bhawan, New Delhi – 110001.
2. Navodaya Vidyalaya Samiti, Hqr. through its Commissioner, B-15, Institutional Area, Sector 62, Noida, 201309 (UP).
3. Navodaya Vidyalaya Samiti, Regional Office Chandigarh through its Deputy Commissioner, Bay No. 26-27, Sector 31-A, Chandigarh – 160030.

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**Respondents**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. After realizing that no direction can be issued against a proposal (Annexure A-2) which is for alternative pension scheme in lieu of existing CPF Scheme, learned counsel seeks permission to withdraw the O.A., with liberty to the applicant to approach this Court, at an appropriate stage, if need so arises.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)  
Dated: 27.02.2019**

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